

private sector industries in the country. These measures include according priority and preference to procurement from Indian vendors and liberalization of the licensing regime.

Government has also promulgated the policy on Strategic Partnership in the defence sector which is intended to institutionalise a transparent and objective mechanism to encourage broader participation of the private sector in manufacture of major defence platforms and equipment.

During the last three financial year and current year (upto 31.1.2018), 121 contracts have been signed with Indian vendors and 71 contracts have been signed with foreign vendors for capital procurement of Defence equipment for Armed Forces.

Progress of work on NH 43

*169. SHRI RANVIJAY SINGH JUDEV: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the contractor working on NH-43 from Ambikapur to Pathalgaon and Pathalgaon to Kunkuri in Chhattisgarh, has stopped the work;

(b) the amount provided to the contractor for the said work; and

(c) the progress made on NH-43, till date and by when the said two works would be completed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) The contractor has not stopped work on NH-43 from Ambikapur to Pathalgaon and Pathalgaon to Kunkuri in Chhattisgarh, however, the progress on these works is very slow. The payment (including mobilisation advance) made to the contractor are ₹ 45.91 crore and ₹ 37.41 crore for the works on Ambikapur to Pathalgaon section and Pathalgaon to Kunkuri section, respectively. The physical progress on these works as on date is 0.84% and 3.64% with dates of completion as per agreement being 05.10.2018 and 14.07.2018, respectively.

Construction of new highways

*170. SHRI MANAS RANJAN BHUNIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has taken steps to construct new highways in various States for interconnectivity;

(b) if so, details thereof; and

(c) details of the new highways in the State of West Bengal?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (c) Ministry is primarily responsible for development and maintenance of National Highways (NHs) and considers declaration of State Roads as new National Highways from time to time depending upon requirement of connectivity, *inter se* priority and availability of funds. Ministry has declared about 30,268 km of new National Highways (NHs) including 53 km of NHs (717A and 316A) in West Bengal since May 2014. The State-wise details are given in Statement-I (*See* below).

Ministry provides funds to the State Government for development of State Roads as per the Central Road Fund Act 2000 as amended by Finance Act from time to time. Proposals submitted by the State/UTs under Economic Importance and Interstate connectivity schemes are approved in accordance with Central Road Fund (State Road) Rules, subject to overall *inter se* priority and availability of funds. Sixty Four projects amounting to ₹ 2213.67 crore having length 1365 km are ongoing under Economic Importance and Inter State Connectivity (EI&ISC) in the country. The State-wise details are given in the Statement-II.

Statement-I

The State/UT-wise details of new NHs declared in the country during the last three years and current year

		(Length in Km)			
Sl.No.	State/UT	2014-15	2015-16	2016-17	2017-18*
1.	Andhra Pradesh	80	676	1,003	396.6
2.	Arunachal Pradesh	733	0	0	0.0
3.	Assam	76	9	24	0.0
4.	Bihar	152	160	0	0.0
5.	Chhattisgarh	0	0	154	290.8
6.	Delhi	0	0	11	9.9
7.	Goa	0	0	0	30.9
8.	Gujarat	978	0	46	439.0
9.	Haryana	185	395	0	118.1
10.	Himachal Pradesh	70	176	0	0.0
11.	Jammu and Kashmir	274	8	0	0.0
12.	Jharkhand	11	0	0	0.0
13.	Karnataka	138	70	259	433.8

Sl.No.	State/UT	2014-15	2015-16	2016-17	2017-18*
14.	Kerala	0	0	0	21.0
15.	Madhya Pradesh	0	9	2,660	199.2
16.	Maharashtra	734	387	8,001.8	2,322.5
17.	Manipur	257	0	0	0.0
18.	Mizoram	245	0	0	0.0
19.	Nagaland	194	0	22.7	0.0
20.	Odisha	0	193	0	575.5
21.	Punjab	233	530	0	540.3
22.	Rajasthan	80	20	0	1,065.3
23.	Sikkim	170	154	0	0.0
24.	Tamil Nadu	0	0	0	1,034.5
25.	Tripura	0	228	1.2	0.0
26.	Telangana	0	119	759.6	488.3
27.	Uttarakhand	432	0	0	0.0
28.	Uttar Pradesh	620	0	228	305.9
29.	West Bengal*	0	46	0	6.5
TOTAL		5,662	3,180	13,148	8,278
TOTAL in last three years and current year upto January 2018					30,268s

* 43 km of newly declared NHs in West Bengal are under adjustment as mentioned above.

\$- The difference of about 877 km (=31,145-30,268) [31,145={1,22,432 km (NH length as on 31.01.2018) - 91,287 km (NH length as on 31.03.2014)}] is length adjusted on account of realignment, construction of bypasses, length de-notified, actual length intimated by field offices/State PWD etc.

Statement-II

Details of the Ongoing Projects under EI&ISC

Sl.No.	State	Ongoing Projects of EI&ISC		
		Nos	Length (km)	Cost (crore)
1	2	3	4	5
1.	Arunachal Pradesh	12	201.06	225.67
2.	Assam	2	55	58.04
3.	Goa	2	29.8	58.92
4.	Gujarat	1	Bridge	13.04
5.	Haryana	1	23	106.77

1	2	3	4	5
6.	Himachal Pradesh	2	54.21	45.45
7.	Jammu and Kashmir	1	1.21	106.77
8.	Jharkhand	1	10.8	22.2
9.	Manipur	4	79.26	106.89
10.	Meghalaya	3	34.37	92.62
11.	Mizoram	1	18	22
12.	Nagaland	11	353.27	573.1
13.	Odisha	3	71.7	79.84
14.	Punjab	1	28.29	16.92
15.	Rajasthan	1	Bridge	27.49
16.	Sikkim	5	90.66	I 16.84
17.	Tamil Nadu	8	181.77	243.09
18.	Telangana -	1	16	29.15
19.	Uttar Pradesh	3	100.67	218.94
20.	West Bengal	1	16	49.93
TOTAL		64	1365.07	2213.67

Logistic parks/ring roads under Bharatmala Pariyojana

*171. SHRI DEREK O'BRIEN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Bharatmala Pariyojana envisages building of logistic parks and ring roads in cities, if so, the details thereof;

(b) whether these cities also include the areas under the Smart Cities Mission, and if so, the details thereof;

(c) whether Government has communicated the plan to build such parks and roads to Urban Local Bodies within the Smart Cities;

(d) whether Government has consulted Urban Local Bodies before laying out the pariyojana in their cities, if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Under the Bharatmala Pariyojana, 35 locations have been